

level and (iii) lack of experience and training for available jobs. A Study Group was set up in June 1976 to examine *inter alia* the reasons for short-fall in filling up vacancies reserved for ex-servicemen. The Report of the Study Group is under consideration, and decisions taken on their recommendations will be implemented.

Consumption of Electricity for Agricultural, Domestic And Industrial Purposes

4123. SHRI BALASAHEB VIKHE PATIL: Will the Minister of ENERGY be pleased to state:

(a) the total consumption of electricity for agricultural, domestic and industrial purposes, State-wise, for the last 3 years in quantum as well as percentage; and

(b) the rates of electricity, category-wise?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The requisite details are given in Statement I, II and III laid on the Table of the House. [Placed in Library. See No. LT 770/77]

(b) Category-wise rates of electricity are given in Statement IV laid on the Table of the House. [Placed in Library. See No. LT-770/77].

Strike Notice by Port Workers

4124. SHRI VAYALAR RAVI:
SHRI N. SREEKANTAN
NAIR:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have received any strike notice from the trade unions of different ports in the country; and

(b) if so, the main demands of the workers and the steps taken to avoid the strike?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes.

(b) The main demand related to additional benefits to those recommended by the Wage Revision Committee. The Minister of Parliamentary Affairs and Labour held discussions with the Federations of port and dock workers and a settlement was arrived at on 14th July, 1977, as a result of which all strike notices stand withdrawn.

जबरन नसबन्दी के विरोध में जलूस निकालने वालों को जेल भेजा जाना

4125. काबर एम्बनी मूकम : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आपातकाल के दौरान जबरन नसबन्दी के विरोध में जलूस निकालने वाले जेल भेजे गये लोगों के मामले वापस ले लिये गये हैं तथा उन्हें रिहा कर दिया गया है;

(ख) यदि नहीं, तो वर्तमान सरकार का विचार उन्हें कब तक रिहा करने का है; और

(ग) उक्त लोगों की रिहाई में विलम्ब के क्या कारण हैं ?

गृह मंत्री (श्री चरण सिंह) : (क) से (ग). राज्य सरकारों संघ शासित क्षेत्र प्रशासनों से तथ्य मालूम किये जा रहे हैं और सूचना यथासमय सदन के पटल पर रख दी जाएगी।

Talks with Port and Dock workers for increase in Wages

4126. DR. HENRY AUSTIN:
SHRI K. LAKKAPPA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Union Government had invited the port and dock workers to Delhi for talks in regard to their demands for increase in wages;

(b) if so, the outcome thereof; and

(c) the points of agreement arrived at?